

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 288/98

Wednesday the 13th day of January 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Manju T.G.  
D/o Gopinathan  
Thrikkepurath House  
Kanjiramattom P.O. ....Applicant

(By advocate Mr K.S.Bahuleyan)

Versus

The Assistant Superintendent  
of Post Offices  
Ernakulam Sub Division  
Edappally. ....Respondent.

(By advocate Mr James Kurian)

The application having been heard on 13th January 1999,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

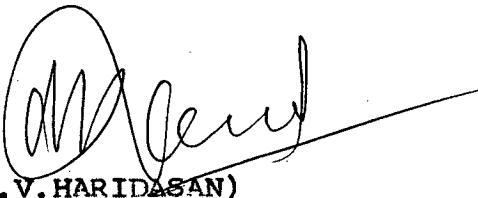
Applicant who is an aspirant for selection and  
appointment to the post of Extra Departmental Stamp Vendor,  
Palarivattom Post Office, has filed this application  
aggrieved by the action on the part of the respondent  
in calling for volunteers from working ED Agents for  
being considered for filling up the post. Therefore the  
applicant has filed this application for the following  
reliefs:

- (i) To declare that the working ED Agents are not  
entitled to any preference in appointment to  
the post of Extra Departmental Stamp Vendor,  
Palarivattom Post Office;
- (ii) In the alternative, to declare that the applicant  
is entitled to be considered for appointment as  
Extra Departmental Stamp Vendor, Palarivattom P.O  
alongwith the working ED agents who have applied  
for transfer to the said post notwithstanding  
non-sponsoring of her name by the employment  
exchange and direct the respondent to consider the  
applicant also for appointment as EDSV, Palarivattom  
P.O.

2. Respondent in the reply statement has stated that the process of selection from working ED Agents on the basis of Annexure A-3 has been given up and that while making regular selection, the candidature of the applicant also would be considered. The learned counsel on either side submitted that in the light of the above stand taken by the respondent, the application may now be disposed of directing the respondent to consider the candidature of the applicant also while making a regular selection though her name may not be sponsored by the employment exchange.

3. In the light of the above submission and as agreed to by the learned counsel, the application is disposed of directing the respondent that while making selection for appointment to the post of Extra Departmental Stamp Vendor, Palarivattom Post Office, the candidature of the applicant shall also be considered in accordance with rules, though her name may not be sponsored by the employment exchange. No order as to costs.

Dated 13th January 1999.



(A.V. HARIDASAN)  
VICE CHAIRMAN

aa.

LIST OF ANNEXURE

1. Annexure A3: True copy of the Memo No.8-5/10-1 dated 23.9.97 of the Senior Superintendent of Post Offices, Ernakulam Division.

.....